

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO. 1343 OF 1999

THURSDAY, THIS THE 27TH DAY OF FEBRUARY, 2003

HON. MR. JUSTICE R.R.K. TRIVEDI, VICE CHAIRMAN

Dr. M.P. Shukla,
T.G.T. (Eng),
Kendriya Vidyalaya,
Chittaranjan,
Dist:- Burdwan (West Bengal) . . Applicant.

(By Advocate:-Shri B.N. Chaturvedi)

Versus

1. Union of India through its Secretary
to Human Research Development,
New Delhi.
2. The Commissioner,
Kendriya Vidyalaya Sangathan,
Head Quarters,
New Delhi. -16.
3. The Joint Commissioner (Academic)
K.V.S, Head Quarters,
New Delhi-16.
4. The Deputy Commissioner (Admn)
K.V.S, 18, Institution Area,
Shaheed Jeet Singh Marg,
New Delhi.-16.
5. The Assistant Commissioner,
K.V.S Regional Office,
Luxmi Sagar,
Bhuvaneshwar, (Orissa).
6. The Assistant Commissioner,
K.V.S, Regional Office,
Calcutta-54.
7. Principal,
K.V, C.L.W,
Chittranjan,
(West Bengal). Respondents.

(By Advocate:- Shri N.P. Singh)


O R D E R

By this O.A under Section 19 of Administrative
Tribunals Act, 1985, applicant has challenged the



order dated 25-6-1999 by which applicant has been transferred
from ^{Kendriya Vidyalaya} Bokaro No.2 to ^{K.V.A.} Chitranjan in West Bengal. Applicant
has mentioned himself as a TGT teacher in English, serving
at Chitranjan in District ^{Burdwan} ~~Bokaro~~, West Bengal. The order
has been passed by Deputy Commissioner, Administration,
Kendriya Vidyalaya, Delhi. All the respondents
have their Offices outside the jurisdiction of this
Tribunal. In these circumstances, no part of cause
of action has arisen to applicant for filing this O.A
in this Bench of the Tribunal. ^{In the} ~~In facing the~~ aforesaid
situation the learned counsel for the applicant has
submitted that this O.A may be allowed to be withdraw
with liberty to file fresh petition before the appropriate
Bench.

2. The O.A is accordingly dismissed as withdrawn
with liberty to file fresh O.A before the appropriate
Bench. No order as to costs.


Vice Chairman

Madhu/